



OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU, H.P. - 175 101

No.D&SJ/KLU/E/(192)/2002-
Dated Kullu, the 8th April, 2013

"OFFICE ORDER"

In compliance of the directions contained in the Judgment of the Hon'ble Supreme Court of India in Vishakha and Others versus State of Rajasthan and Others (1997) 6 SCC 241/ AIR 1997 SC 3011 and in supersession of this office order of even number dated 12.11.2002, a "Complaint Committee regarding Prevention of Sexual Harassment of Women at Working Place" in respect of the women employees of this department/ lady lawyers and lady litigants in respect of the Judicial Courts falling under the territorial jurisdiction of this Civil and Sessions Division, is hereby re-constituted, with immediate effect, as under:-

Sr. No.	Name of the Office Bearer	Designation / Role in the Complaint Committee	Address/ Contact Number, if any
1.	Smt. Madhur Veena	Chairperson	Director, HP Mahila Kalyan Mandal, Chander Abha Mahila Bhawan, Sarwari Bazar, Kullu, H.P. Mob.94182-39869,2013
2.	Superintendent Grade-I (Gazetted, Class-I)	Member Secretary	Office of the District and Sessions Judge, Kullu, H.P. Telephone/Fax:- 01902-224378
3.	Smt. Shammi S. Thakur	Counsellor	Family Counsellor, HP Mahila Kalyan Mandal, Chander Abha Mahila Bhawan, Sarwari Bazar, Kullu, H.P. Mob.94180-80865
4.	Shri N.K. Sood	Member	Ex Chairman, Bar Council of H.P. Senior Advocate, District Bar Association, Kullu, H.P.
5.	President, District Bar Association, Kullu	Member	District Bar Association, Kullu, H.P.
6.	Smt. Pawan Rekha Bhardwaj, Advocate	Member	District Bar Association, Kullu, H.P.
7.	Smt. Neeta Kashyap	Member	Record Keeper (Senior Assistant), Office of the District and Sessions Judge, Kullu, H.P. Telephone/Fax:-01902-224378

